title: Shri R. Dhruvanarayana made submission regarding drought situation in Karnataka.

SHRI R. DHRUVANARAYANA (CHAMARAJANAGAR): Hon. Speaker, Madam, Karnataka State is facing severe drought due to which there is a severe problem of drinking water as well as fodder. In this connection, the hon. Chief Minister of Karnataka had submitted a memorandum seeking financial assistance of Rs. 4,702 crore from the Central Government for kharif crop, but the Central Government sanctioned only Rs. 1,782 crore. The main thing is that they have not released a single paisa. Shri Ananth Kumar is from our State. So, he is aware that out 176 blocks, drought has been declared in 160 blocks. So, we are facing a severe problem. The money has been sanctioned, but it has not been released. Hon. Finance Minister is also very much here. This time, we are facing a problem.

Madam, through you, my humble request to the Government is to release the money as early as possible.

SHRIMATI KIRRON KHER (CHANDIGARH): Madam, I thank you for allowing me to speak. My problem concerns my constituents of Chandigarh.

HON. SPEAKER: Kirronji, just a minute.

THE MINISTER OF CHEMICALS AND FERTILIZERS AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI ANANTHKUMAR): Madam, Many times, Karnataka's drought situation has been raised in this House. Actually, the hon. Prime Minister gave time to the hon. Chief Minister of Karnataka, Siddaramaiahji. They have submitted a memorandum also. For that, immediately a high-level meeting was conducted and Rs. 1,782 crore have been allocated. Till

now, whatever amounts were due for Karnataka State's drought-prone farmers from SDRF has been released. This money will also be released forthwith.

Madam, the Government of India is fully with the farmers of Karnataka for their welfare and their assistance.

HON. SPEAKER: Kirronji, you may speak now.

...(Interruptions)

श्री **मल्तिकार्जुन खड़मे (मुलबर्मा) :** मैंडम, कब हुआ रिलीज? ...(व्यवधान)

**माननीय अध्यक्ष :** खड़मे जी, ऐसा नहीं होता। हर बात पर डिसकशन और अपोजीशन नहीं होती। बैठिए। जो बिल्कुल इसमें नहीं बोले हैं, पहले उनको बोलने दीजिए।

…(<u>व्यवधान</u>)

**माननीय अध्यक्ष :** जो बिल्कुल नहीं बोले हैं, उनको तो बोलने दीजिए।

…(<u>व्यवधान</u>)

**श्रीमती किरण खेर:** खड़ने जी, आप इस पूरे सतू में बहुत बोल चुके हैं<sub>।</sub> अब किसी और को भी बोलने दीजिए<sub>।</sub> खड़ने जी, आप हमें क्षमा करिए, अब हमें बोलने दीजिए<sub>।</sub>...(व्यवधान)

**माननीय अध्यक्ष :** किरण जी, आप यहां देखकर बोलिए<sub>।</sub>

…(<u>व्यवधान</u>)

**माननीय अध्यक्ष :** यह आपस की चर्चा रिकार्ड में नहीं जाएगी, भले ही मिनिस्टर क्यों न हो।

…(Interruptions) …<u>\*</u>

HON. SPEAKER: Only Kirronji's statement will go on record.

…(Interruptions) …\*